

by chartered valuer in terms of its report dated 28th February, 2013 along with twelve per cent interest over the said amount (i.e. from 28th February, 2013 to 28th February, 2022) be computed and deposited with the Registry of this Court within four weeks.

List the matter on 24th March, 2022.

(POOJA SHARMA)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)